



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

14 माघ 1942 (श10)
(सं0 पटना 89) पटना, बुधवार, 3 फरवरी 2021

संसदीय कार्य विभाग

vf/klpuk
31 fnlEcj 2020

सं० सं०का०-1/वि०मं०(सत्र) 01-03/2020-774—बिहार राज्यपाल का दिनांक 31.12.2020 का निम्नलिखित आदेश सर्वसाधारण की सूचना के लिए इसके द्वारा प्रकाशित किया जाता है :-

^Hkkjr d lfo/kku d vuPNn 174%2% d mi[k.M %d% d }kjk inRr 'kfDr;k dk ii;kx djr g, e] Qkx p%gku] fcgkj dk jkT;iky] bld }kjk fnukd 27 uoEcj] 2020 dk lnu dh cBd dh lekflr d Ik'pkr fcgkj fo/kku lHkk dk l=kolku djrk gA

iVuk]
fnukd&31-12-2020-

Qkx p%gku]
jkT;iky] fcgkjA**

lj'k ikloku]
ljdkj d vij lfpoA

31 fnlEcj 2020

सं०सं०का०-1/वि०मं०(सत्र)-01-03/2020-775, दिनांक 31.12.2020, अधिसूचना संख्या 774 दिनांक 31.12.2020 का अंग्रेजी में निम्नलिखित अनुवाद बिहार राज्यपाल के प्राधिकार से इसके द्वारा प्रकाशित किया जाता है, जो भारतीय संविधान के अनुच्छेद 348 के खंड (3) के अधीन अंग्रेजी में इसका प्राधिकृत पाठ समझा जायेगा।

fcgkj&jkT;iky d vkn'k l]
lj'k ikloku,
ljdkj d vij lfpoA

The 31st December 2020

No- P.A.-1/V.M.(Session)-01-03/2020-774—The Following order of the Governor of Bihar dated 31-12-2020 is hereby published for general information :-

“In exercise of the powers under Sub Clause (a) of Clause (2) of Article 174 of the Constitution of India, I, Phagu Chauhan, Governor of Bihar, hereby prorogue the Bihar Legislative Assembly after Completion of the business of the house on 27th November, 2020.

Patna,

Dated- 31-12-2020

PHAGU CHAUHAN.

Governor of Bihar.”

SURESH PASWAN,

Additional Secretary to Government.

अधीक्षक, सचिवालय मुद्रणालय,

बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।

बिहार गजट (असाधारण) 89-571+10-डी0टी0पी0।

Website: <http://egazette.bih.nic.in>